

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 12th day of December 2001

Original Application no. 1448 of 2001.

Hon'ble Mr Justice RRK Trivedi, Vice-Chairman
Hon'ble Maj Gen KK Srivastava, Administrative Member

Suraj Pal, S/o late Bihari Lal,
Head Khalasi, S.R.R.I. Juhi,
N. Rly.,
KANPUR.

... Applicant

By Adv : Sri Mohan Yadav

Versus

1. Union of India through the Secretary,
Ministry of Railway,
NEW DELHI.
2. Divisional Railway Manager,
Northern Railway,
ALLAHABAD.
3. Senior Section Engineer Singal,
R.R.I. Juhi Northern Railway,
KANPUR.

... Respondents

By Adv : Sri A.K. Gaur

....2/-



2.

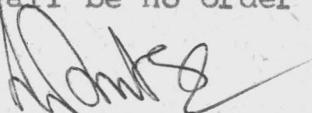
ORDER

Hon'ble Mr. Justice RRK Trivedi, VC.

By this OA, the applicant has prayed for a direction to the respondents to pay salary of the applicant from 8.5.1999 to 13.2.2001 with other consequential benefits for which he is legally entitled. He has also prayed that the applicant be permitted to join his duties. Before comming to this Tribunal, the applicant filed a representation before respondent no. 2 (Ann 1). As the applicant has already approached the proper authority, in our opinion, ends of justice will be served, if respondent no. 2 is directed to consider and decide the representation of the applicant within specified time.

2. The O.A. is accordingly disposed of finally with direction to the respondent no. 2 to consider and decide the representation of the applicant dated 22.10.2001 (Ann. 1) by a reasoned order within a period of 3 months from the date copy of this order is filed. In order to avoid delay it shall be open to the applicant to file a fresh copy of representation alongwith copy of this order.

3. There shall be no order as to costs.



Member-A



Vice-Chairman

/pc/